

(29)

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.116/KB/2017
CP-1028/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th September 2017, 10.30 A.M

| Name of the Company | | Sita Plantations Pvt.Ltd. | | |
|---------------------|--|---------------------------|------------------------|--|
| Under Section | | 391(2) & 394 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date | |

Mrs. Manju Shukla, Advocate Petitioner 16.11.

ORDER

The Ld. Counsel for the petitioner is present.

The Ld. Counsel for the petitioner made a request for adjournment.

Heard. The prayer of the petitioner is allowed.

List on 06-11-2017.

Sd/-
(Jinan KR)
Member(J)

Sd/-
(Vijai Pratap Singh)
Member(J)